

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 288 OF 2025

IN THE MATTER OF:

Ashok SinghPETITIONER

VERSUS

State of Uttar Pradesh & Ors.RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 08.07.2025)

Ashok SinghPETITIONER

VERSUS

1. State of Uttar Pradesh

Through Principal Secretary, Environment, Forest and Climate Change Department,
Government of Uttar Pradesh
Office of the Principal Chief Conservator of Forests,
17, Rana Pratap Marg, Lucknow-226001, Uttar Pradesh
Email: pccf-up@nic.in/ rocz.lko-mef@nic.in

Respondent No.1

2. District Magistrate, Jaunpur

1166, Pass Civil Line Road, Husainabad,
Jaunpur, Uttar Pradesh 222002
Email: dmjau@nic.in

Respondent No.2

3. Uttar Pradesh Pollution Control Board

Through its Member Secretary
Building No.TC-12 V, VibhutiKhand,
Gomti Nagar, Lucknow U.P.
Email: ms@uppcb.in

Respondent No.3

4. Uttar Pradesh Power Corporation Ltd.

Through its Managing Director
Shakti Bhawan 14 Ashok Marg,
Lucknow, U.P.-226001
Email: md@uppcl.org

Respondent No.4

5. Electricity District Distribution Center, Vidyut Nagar, Varanasi

Through the Executive Engineer
Hydle Colony, Varanasi, Bhikharipur Khurd,
Near Kashish Hospital. Uttar Pradesh 221005

Respondent No.5